

ITEM NO.110

COURT NO.16

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1362/2011

GEETA & ORS.

Appellant(s)

VERSUS

FINANCIAL COMMNR.GOV.T.OF NCT DELHI & ORS.

Respondent(s)

Date : 22-03-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s)

Mr. R.K. Gupta, Adv.

Mr. Anil Gaur, Adv.

Ms. Bano Deshwal, Adv.

Mr. R. C. Kaushik, AOR

For Respondent(s)

Mr. Abhay Kumar, AOR

Mr. Rajat Khattri, Adv.

Mr. Shagun Ruhil, Adv.

Ms. Kusum Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties

Arguments concluded.

Judgment is reserved.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)